

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.114/Chd/Hry/2018

In the matter of:

Haryana Metal Works Private Limited.Petitioner.

Versus

Registrar of Companies, NCT ofRespondent.
Delhi & Haryana.

Present: Mr.Sunil Kumar Agrawal, Practising Company Secretary
for petitioner.

The application for amendment of the petition has been
filed, but the authorised representative of the petitioner seeks time to argue
the matter.

List the matter for arguments on 24.07.2018.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

Sd/-

(Pradeep R.Sethi)
Member (Technical)

June 15, 2018.

Ashwani